

**THE GAUHTI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM:NAGALAND:MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 15<sup>th</sup> September, 2021

**NO. HC.VII-348/(Pt.-I)/2012/4202/A** ### The Hon'ble Gauhati High Court has been pleased to direct all the Grade- II and Grade-III Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh to participate in the In-Service Training through Webinar on **05-10-2021** (Tuesday) & **08-10-2021** (Friday) from **3.00 p.m. to 5.00 p.m.** as per schedule attached herewith.

The Officers are requested to go through the **General Instructions for In-Service Training through VC** for participation.

By Order,  
Sd/- R.A. Tapadar  
**REGISTRAR (JUDICIAL)**

**NO. HC.VII-348/(Pt.-I)/2012/4203- 4217/A,**

**Date: 15-09-2021**

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur.
2. The Registrar (Vig. / Admin. / Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.  
***(He is requested to inform all the Grade- II and Grade-III Judicial Officers of the respective States about this Notification).***
5. The District & Sessions Judge, All.  
***(He/she is requested to inform all the Grade- II and Grade-III Judicial Officers under his/her control about this Notification).***
6. The Member Secretary, Assam State Legal Services Authority/ Nagaland State Legal Services Authority/ Mizoram State Legal Services Authority / Arunachal Pradesh State Legal Services Authority.  
***(He/ she is requested to inform all the Grade- II and Grade-III Officers of State Legal Services Authority and District Legal Services Authority about this Notification).***
7. The Principal Judge, Family Court, Kamrup (M) No. 1, 2 & 3/ Nalbari / Dhubri / Barpeta / Cachar.  
***(He/ She is requested to inform all the Grade- II Judicial Officers of the respective Court about this Notification).***

8. The Chief Judicial Magistrate, All.  
***(He/she is requested to inform all the Grade- II and Grade-III Judicial Officers under his/ her control about this Notification)***
9. The Joint Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
10. The Deputy Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati.  
***(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).***
12. The P.S. to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati.
13. The Administrative Officer, Judicial Academy, Assam with a request to place the notification before the Hon'ble Director, Judicial Academy.
14. The CA to the Registrar General, Gauhati High Court, Guwahati.
15. Office file.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapadar  
15.09.21

**REGISTRAR (JUDICIAL)**



# JUDICIAL ACADEMY, ASSAM

## General Instructions

1. The training programme will be conducted by using the Online VC/Meeting Software "**Microsoft Teams**" which will be two-way audio-video interaction.
  2. Officers are to join via the Joining Link which is uploaded in the website of Judicial Academy, Assam.
  3. Officers are requested to **report online** through joining Link, **at least 10 minutes before the scheduled time** of Video Conference and maintain punctuality.
  4. Officers are to **keep their video ON**, continuously throughout & till the conclusion of the programme.
  5. All the officers are to follow the Video Conference Protocols like: -
    - a. **Keep themselves muted until & unless they are allowed by the presenter to unmute** themselves.
    - b. At the end of the deliberation of the Resource Person, **officer may RAISE HAND to indicate that he/she would like to interact with the Resource person, where-after, on announcement by presenter, the said officer may unmute, ask question and thereafter again mute the audio.**
    - c. Ensure proper Internet connectivity with adequate data so that they can attend the programme online without any network and connectivity issue.
  6. Officers are to wear **formal attire** (befitting an officer) while attending the programme.
  7. Officers are to check the official website of Judicial Academy, Assam for updates.
  8. Joining Instruction (follow the steps below):
    - Click on the given link or type the given link on the browser.
    - A new tab with a pop-up will open
      - Select 'Open Microsoft Teams' if you have Microsoft Teams App installed in your device.
    - OR**
    - Cancel the pop-up and click on 'Continue on this browser'.
    - For Smartphone Microsoft Teams App needs to be installed before joining the VC.
- \* NOTE: It is recommended to install **Microsoft Teams** app on computers for better performance.

Note: - Queries and other information through e-mail may be obtained from: -

E-Mail - [suggestion.jaa@gmail.com](mailto:suggestion.jaa@gmail.com)

Mobile: - 8723028535 / 8133998881

**IN-SERVICE TRAINING FOR GRADE-II & III JUDICIAL OFFICERS OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH THROUGH VIRTUAL MODE.**

**RESOURCE PERSON:** **Hon'ble Mr. Justice Kalyan Rai Surana**  
Judge, Gauhati High Court

<b>Topic</b>	<b>Date &amp; Day</b>	<b>Time</b>	<b>Following Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh.</b>	<b>JONING LINK</b>
<ul style="list-style-type: none"> <li>➤ Salient features of various categories of suits- an overview.               <ul style="list-style-type: none"> <li>• Suits under Section 6 of the Specific Relief Act</li> <li>• Suits for recovery of possession under Section 5 of Specific Relief Act</li> <li>• Suits for enforcing a contract under the Specific Relief Act as amended.</li> <li>• Suits for injunction simpliciter</li> <li>• Declaratory Suits</li> <li>• Suits for rescission and cancellation of instruments.</li> </ul> </li> </ul>	<b>05.10.2021 (Tuesday)</b>	3.00 p.m. to 4.30 p.m.	Grade-II & III Judicial Officers	<a href="https://bit.ly/3A70cDF">https://bit.ly/3A70cDF</a>
<i>INTERACTION</i>		4.30 p.m. to 5.00 p.m.		
<ul style="list-style-type: none"> <li>➤ Salient features of various categories of suits- an overview.               <ul style="list-style-type: none"> <li>• Representative Suit</li> <li>• Suits for Partition</li> <li>• Suits in respect of Public Nuisance and Trust</li> <li>• Suits between lessor and lessee including ejection in respect of immovable property (Not covered by Rent Control and Tenancy Laws)</li> </ul> </li> </ul>	<b>08.10.2021 (Friday)</b>	3.00 p.m. to 4.30 p.m.		
<i>INTERACTION</i>		4.30 p.m. to 5.00 p.m.		